

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-104
IB-253/ND/2024

IN THE MATTER OF:

Bank of Maharashtra

.....**Applicant**

Vs.

Lila Devi (Since Deceased) through Her LR's Gopal Jindal

.....**Respondent**

SECTION

U/s 95(1) of (IBC)

Order delivered on 15.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Onkar Roy, Sahil Panotra, Atinder Kumar &
Nutan Tyagi Advocates

For the Respondent :

ORDER

This is the petition filed under Section 95 of the IBC. Ld. Counsel for the Petitioner is present and sought time to seek instructions. In view of this, list this matter on **08.07.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**

Sd/-

**(MAHENDRA KHANDELWAL)
MEMBER (J)**